

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL,

ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 17th day of January, 2019

Present:

Hon'ble Mr. Rakesh Sagar Jain, Member-J

Hon'ble Mr. Mohd. Jamshed, Member-A

Original Application No. 330/0347/2014

(U/S 19, Administrative Tribunal Act, 1985)

Pradeep Kumar Jaiswal.

.....Applicant.

By Advocate – Shri R.K. Mishra/Shri G.K. Mishra.

V E R S U S

Union Public Service Commission & Ors.

.....Respondents.

By Advocates : Shri K.C. Sinha/Shri R.P. Singh/Shri P. Mathur/Shri L.P. Tiwari.

O R D E R

By Hon'ble Mr. Rakesh Sagar Jain, J.M. :

List revised. None present for the applicant. Shri P.K. Mishra proxy Advocate for Shri P. Mathur, Advocate for the respondents is present.

2. From perusal of order sheet, it reveals that Advocate for the applicant was not present on the previous date i.e. on 17.01.2018 & 08.08.2018. Today, also none present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the case.

Accordingly, the O.A. is dismissed in default and for non prosecution.

(Mohd. Jamshed)
Member (A)

(Rakesh Sagar Jain)
Member (J)

/SS/